

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**DFR NO. 2117 OF 2017 IN
APPEAL NO. 13 OF 2016**

Dated: 22nd September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

M/s Jay Madhok Energy Pvt. Ltd. ...Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board ...Respondent(s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Amit Sanduja
Mr. Sumit Kishore for R-1

ORDER

None appears for the Appellant.

Hence, dismissed for default.

(B.N. Talukdar)
Technical Member (P&NG)
kt/vg

(Justice Ranjana P. Desai)
Chairperson